

HIGH COURT OF CHHATTISGARH, BILASPUR (C.G.)

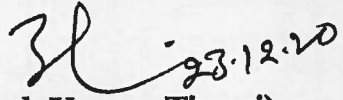
NOTIFICATION

No. 11094 /AR(J)/2020

Bilaspur, Dated: 23.12.2020

Hon'ble Mr. Justice Parth Prateem Sahu has been nominated as Winter Holidays Judge to hold Court sitting on 24.12.2020 from 10.30 AM onwards for hearing of not reach cases out of cases listed on 23.12.2020.

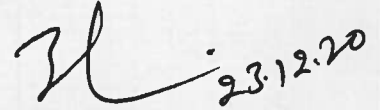
BY ORDER OF HON'BLE THE CHIEF JUSTICE


(Santosh Kumar Tiwari)
Additional Registrar (Judicial)

Copy forwarded for kind information to:

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.

14.	The Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
15.	The Respected Registrar General, High Court of Chhattisgarh, Bilaspur.
16.	The Registrar (Vigilance/I. & E./Judicial/ S & A Cell), High Court of Chhattisgarh, Bilaspur.
17.	The Joint Registrar, High Court of Chhattisgarh, Bilaspur.
18.	The Additional Registrar (Judl./CPC/Admn./Estt./Classification/Civil/Criminal), High Court of Chhattisgarh
19.	The Advocate General, Government of Chhattisgarh, Bilaspur.
20.	The Secretary, High Court Legal Services Committee, Bilaspur.
21.	The Secretary, High Court Bar Association, Bilaspur.
22.	The Assistant Solicitor General of India, Central Govt. High Court Premises, Bilaspur
23.	The Deputy Registrar (Writ/Paper Book), High Court of Chhattisgarh, Bilaspur.
24.	All Assistant Registrar/ Section Officer/ In-charge (Writ/Civil/ Criminal/ Central Filing/ Supreme Court Section/S.W. Section/Lawzima/ Paper Book & Inspection/Copying/Cause List Section/Library/Protocol Section/Court Officer Section), High Court of Chhattisgarh, Bilaspur.
25.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.



(Santosh Kumar Tiwari)
Additional Registrar (Judicial)